

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1353

ANSWERED ON:28.07.2015

Implementation of AAY

Shetty Shri Gopal Chinayya

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Antyodaya Anna Yojana (AAY) is being implemented in all the States and Union Territories of the country;
- (b) if so, the details and the salient features thereof, State/Union Territory-wise;
- (c) the targeted and actual number of beneficiaries under the scheme since its inception;
- (d) the allocation, offtake and actual distribution of foodgrains during the last three years and the current year, State/UT-wise;
- (e) whether the Government has reviewed or proposes to review the effectiveness of the distribution system under the Antyodaya Anna Yojana in reducing excessive malnutrition and incidents of starvation among children and women belonging to poor families; and
- (f) if so, the details thereof?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): In order to make the Targeted Public Distribution System (TPDS) more focused and targeted at the poorest of the poor, Antyodaya Anna Yojana (AAY) was launched in December, 2000 in all States/Union Territories (UTs) for one crore families to be identified from the Below Poverty Line (BPL) families. Coverage under this scheme has been expanded thrice since then i.e. during 2003-04, 2004-05 and 2005-06 covering additional 50 lakh households each time. Thus the total coverage under AAY was raised to 2.50 crore AAY families. The identification of AAY families within the target of AAY families allocated to each State/UT is the responsibility of concerned State/UT Government. Against the accepted number of 2.50 crore AAY families given to State/UT Governments, upto June, 2015 they have reported issuance of AAY ration cards to about 2.42 crore AAY families. Allocation of foodgrains (rice & wheat) to these AAY families are made @ 35 kg per family per month at a highly subsidized Central Issue Price (CIP) of Rs.2 per kg for wheat and Rs.3 per kg for rice.

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(d): Targeted Public Distribution System (TPDS) is operated under the joint responsibility of Central Government and State/Union Territory (UT) Governments. The Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of Food Corporation of India. The operational responsibilities for lifting and distributing the allocated foodgrains within the States/UTs and supervision over distribution of allocated foodgrains to eligible card holders through the Fair Price Shops (FPSs) are of the State/UT Governments. The details of allocations, offtake of foodgrains (rice & wheat) made during the last three years and the current year are at Annex.

(e) to (f): No, Madam.
